GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2811 TO BE ANSWERED ON 28TH DECEMBER. 2018

JANANI SURAKSHA YOJANA

2811. SHRIMATI POONAM MAHAJAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Janani Suraksha Yojana is being implemented in the country including State of Maharashtra;
- (b) if so, the details thereof including cash assistance for eligible beneficiaries in rural and urban areas;
- (c) the details of funds allocated and number of beneficiaries who have availed the scheme during each of the last three years in the country including Maharashtra; and
- (d) whether Maternal Mortality Ratio and Infant Mortality Rate have declined as a result of Janani Suraksha Yojana and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): Yes, JSY is being implemented all over the country including state of Maharashtra.
- (b): The details of the cash assistance in this scheme is at **Annexure "A"**
- (c): The details of the State Program Implementation Plan (SPIP) approvals and number of beneficiaries during the last three years is given in the tables at **Annexure "B"**
- (d): Janani Suraksha Yojana (JSY) is a safe motherhood intervention under the National Health Mission, launched on 12 April 2005 and implemented in all states and Union Territories (UTs), with a special focus on Low Performing States (LPS). Maternal Mortality Ratio (MMR) (per 100000 live births) was 254 as per sample registration system (2004-06) and it decreased down to 130 as per SRS (2014-16). Infant Mortality Rate (IMR) is reduced from 58 per 1,000 live births in 2005 to 34 per 1,000 live births in 2016 at National Level. Janani Suraksha Yojna (JSY) is one of the many intervention under Maternal and Child Health programme of MoHFW to reduce Infant Mortality Rate (IMR) and Maternal Mortality Ratio (MMR).

Eligibility for Cash Assistance in JSY Scheme:

The eligibility for cash assistance under the JSY is as shown below:

Low	All pregnant women including BPL/Scheduled Caste/Scheduled Tribe (SC/ST) women delivering in government health centres, Sub
Performing	Centers (SCs)/Primary Health Centers (PHCs)/Community Health
States(LPS)	Centers (CHCs)/First Referral Units (FRUs)/general wards of district or state hospitals.
High	All BPL/Scheduled Caste/Scheduled Tribe (SC/ST) women
Performing	delivering in government health centre, such as SC/PHC/CHC/FRU/general wards of district or state hospital.
States	
LPS & HPS	All BPL/Scheduled Caste/Scheduled Tribe (SC/ST) delivering in accredited private institutions.

Cash Assistance for Institutional Delivery (in Rs.)

Category	Rural area	a	Total	Urban area		Total
	Mother's package	ASHA's package		Mother's pack	ASHA's package	
LPS	1400	600	2000	1000	400	1400
HPS	700	600	1300	600	400	1000

Cash assistance for home delivery

BPL pregnant women including Scheduled Caste and Scheduled Tribes, who prefer to deliver at home, are entitled to a cash assistance of Rs 500 per delivery regardless of age of women and the number of children.

The details of the State PIP approvals, expenditure and number of beneficiaries during the last three years is given in the tables below:

NATIONAL FIGURES:			
NUMBER OF BENEFICIARIES			
2015-16	2016-17	2017-18	
10416164	10459547	10813061	

SPIP APPROVALS (RS. IN LAKHS)			
2015-16	2016-17	2017-18	
196337.7	195704.48	199435.8	

MAHARASHTRA FIGURES:			
NUMBER OF BENEFICIARIES			
2015-16	2016-17	2017-18	
339251	281027	103958	

SPIP APPROVALS (RS. IN LAKHS)			
2015-16	2016-17	2017-18	
4982.31	5087.17	5335.21	